

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 595 OF 2022**

**IN THE MATTER OF:**

**Sarita Singh** .....PETITIONER

**VERSUS**

**State of Uttar Pradesh & Ors.** .....RESPONDENT

**AMENDED MEMO OF PARTIES (As Per ORDER DATED 08.05.2026)**

**Sarita Singh**  
Gram Pradhan  
Village Nangla Gosai,  
Post-Agwanput, Meerut, Uttar Pradesh-250406  
Email: [saritasinghpahal125@gmail.com](mailto:saritasinghpahal125@gmail.com) .....PETITIONER

**VERSUS**

- 1. State of Uttar Pradesh**  
Through its Chief Secretary,  
Government of Uttar Pradesh,  
101, B Block, Lok Bhawan, U.P. Secretariat, Lucknow-226001  
Email: - [csup@nic.in](mailto:csup@nic.in) RESPONDNET NO. 1
- 2. Divisional Forest Officer, Meerut**  
Forest Divisional Office, 223/1, Civil Lines,  
Lalkurti Bazaar, Saket, Meerut-250001  
Email: [ccfme-up@nic.in](mailto:ccfme-up@nic.in) RESPONDNET NO. 2
- 3. Uttar Pradesh Pollution Control Board (UPPCB)**  
Through its Member Secretary,  
Building No. TC-12V Vibhuti Khand,  
Gomti Nagar, Lucknow-226010  
Email: [ms@uppcb.in](mailto:ms@uppcb.in) RESPONDENT NO. 3
- 4. District Magistrate, Meerut**  
District Magistrate Office,  
Lalkurti Bazaar, Police Lines, Meerut-250001, Uttar Pradesh  
Email: [dmmee@nic.in](mailto:dmmee@nic.in) RESPONDENT NO. 4
- 5. State Wetland Authority**  
Through its Member Secretary  
17 Rana Pratap Marg, Lucknow,  
Uttar Pradesh – 226001  
Email: [upstatewetlandauthority2018@gmail.com](mailto:upstatewetlandauthority2018@gmail.com) / [ccfec@gmail.com](mailto:ccfec@gmail.com) RESPONDENT NO. 5
- 6. District Wetland Authority**  
Through its Secretary  
Divisional Forest Officer, Meerut  
223/1, Civil Lines, Meerut,  
Uttar Pradesh – 250001  
Email: [dfoerut@gmail.com](mailto:dfoerut@gmail.com) / [dfosr-up@nic.in](mailto:dfosr-up@nic.in) RESPONDENT NO. 6